

Those who had entered that country illegally without a valid visa; and

Those whose resident permits have expired.

4. The UAE authorities have stated that their measures are non-discriminatory and applicable to all expatriate workers of any nationality. Government have received no reports of discrimination against Indian nationals.

5. Our Embassy in Abu Dhabi and our Consulate General in Dubai are providing all assistance to workers affected by the recent measures. Our concerned offices are being kept open beyond office hours so as to deal with cases expeditiously. The UAE authorities have also been requested to adopt a liberal and flexible approach in the matter, recognising the humanitarian aspects involved, in determining the categories of workers who should eventually be asked to leave the country and further to ensure that those persons who have to leave the country are well treated and consular access and other facilities are allowed to them.

#### **Visit of U.S. Congressional Delegation**

\*52. SHRI N. E. HORO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the U.S. Congress have kept India's views in mind while formulating a decision on the resumption of arms supplies to Pakistan; and

(b) whether any assurance was given by the Leader of the Six-member Congressional delegation which visited India recently?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) & (b). India's views have been made known to the Congressional delegation, and also to other members of Congress. The results of these efforts cannot be forecast as yet.

#### **Child Labour in Plantations**

\*53. SHRI ANAND PATHAK: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the proportion of child labour in all the plantations rose from 4.9 per cent in the first survey to 8.4 per cent during the third survey; and

(b) if so, the reasons thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and (b). Yes, Sir.

The increase was entirely in the tea plantations. The Survey does not bring out the precise reasons for this increase.

#### **Coal Transportation to Thermal Power Plants**

\*54. SHRI CHANDRABHAN ATHARE PATIL:

SHRI CHINTAMANI PANIGRAHI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to increase the supply of wagons for transport of coal for the thermal power plants in the country so that they have adequate stocks to avoid power breakdowns;

(b) if so, what is the extent of increase in the supply of wagons;

(c) what has been the number of wagons loaded each month for transport of coal for thermal power plants in the country during the last 3 years; and

(d) what steps have been taken to ensure regular and adequate supply of wagons for transport of coal for the said power units in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) Yes, Sir.

(b) and (c). A statement is placed on the Table of the House. As will be evident from the statement loading of coal for thermal power plants has increased from 2421 wagons in Jan. 1977 to 3290 wagons in Feb. 1980.

(d) The Zonal Railways have been directed to ensure adequate supply of wagons for transport of coal to the thermal power plants even in preference to other consumers.

**Statement**

*Daily average number of wagon loaded for power House during 1977, 1978, 1979 upto Feb. 80*

Month	1977	1978	1979	1980
January . . . . .	2421	2421	2679	2913
February . . . . .	2386	2386	2600	3290 (Prov)
March . . . . .	2831	2628	2807	
April . . . . .	2492	2664	2775	
May . . . . .	2643	2225	2715	
June . . . . .	2764	2710	2806	
July . . . . .	2939	2593	2828	
August . . . . .	2425	2529	2669	
September . . . . .	2509	2425	2861	
October . . . . .	2467	2411	2607	
November . . . . .	2418	2428	2733	
December . . . . .	2326	2441	2860	

**Seats for Working Women and Trainees in Vocational Training Centres**

\*55. SHRIMATI SUSHEELA GOPALAN: Will the Minister of LABOUR be pleased to state whether Government propose to increase the seats for working women and trainees in the vocational training centres and especially in the engineering occupation in the country?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): The Vocational Training Centres are run by the State Governments and action to increase the existing capacity or to set up new Vocational Training Centres is taken by the State Governments from time to time depending upon the local demand.

The Government of India have, however, a project assisted by S.I.D.A./I.L.O. for assessment of the training needs and expansion and diversification of training facilities for women, both in engineering and non-engineering trades. The first phase of this project which was to be completed by 1980 is proposed to be extended to 1982.

**Initiative for talks between Pakistan and Afghanistan**

\*56. SHRIMATI MOHSINA KIDWAI:

SHRI K. P. SINGH DEO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some initiatives have been taken by India to bring round